

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 125 OF 2017

Dated: 24th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

NTPC Limited

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

**Mr. S.Ventakesh
Mr. Pratyush Singh
Mr. Varun Singh**

ORDER

The issue involved in this appeal is also involved in Appeal No. 304 of 2016, which has already been admitted. Hence Admit. Issue notice to the Respondents returnable on 04.01.2018. Dasti, in addition, is permitted.

List the matter on **04.01.2018**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**